

**Revised Minutes of 11<sup>th</sup> meeting of the Inter-Ministerial Committee (IMC) to consider applications for recognition as Pre-  
Shipment Inspection Agency (PSIA)**

The 11<sup>th</sup> meeting of the Inter-Ministerial Committee (IMC) was held on 6/9/2017 in Room No. 11, H-Wing, UdyogBhawan, New Delhi at 11.30 hours under the chairmanship of Shri K.C. Rout, Addl. DGFT to consider the applications for recognition as Pre-Shipment Inspection Agency (PSIA). The following members attended the meeting-

- (i) Shri S.P. Roy, Jt. DGFT
- (ii) Shri Ajeet Singh, Scientific Officer – D, Atomic Energy Regulatory Board (AERB)
- (iii) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (iv) ShriSushil Kumar, Technical Officer, Min. of Steel
- (v) Shri S.K. Jain, Development Officer, Department of Industrial Policy and Promotion (DIPP)

2. The Committee noted that 32 PSIA's have been notified in Appendix 2G till date. Further, as per Public Notice No. 63 dated 27/3/2017, the designated ports for import of un-shredded metal scrap are required to install Radiation Portal Monitors and Container Scanners by 31/3/2018. As the designated ports are in the process of installing Radiation Portal Monitors and Container Scanners, the position needs to be reviewed once the deadline approaches and thereafter it needs to be seen as to whether there is a requirement of the PSIA's. That being the case, the Committee decided that till that time and until further notice no new/fresh applications should be accepted for enlistment of PSIA since the matter may be reviewed in April, 2018. In light of this, the Committee was of the view that the PSIA's who are approved in this meeting may have a validity of less than 3 years if the designated ports become functional to scan unshredded metal scarp and since a number of agencies have been enlisted as PSIA's no further fresh applications may be invited or accepted. The Committee accordingly decided that no fresh applications for recognition as PSIA will be considered after this IMC meeting.

3. The Committee also decided to seek details of inspection done by the PSIA's who are in Appendix 2G and if the details are not provided within the stipulated time, the PSIA's may be liable to be delisted.

4. The following applications were considered by the Committee.

<b>1. Akkrediteret Vejer &amp; Inspection Aarhus A/S Vejebro Aarhus</b>	
Address of Head Office	Multivej 12, 8000 Aarhus C, Denmark
Areas applied for	European Union, UK, Norway, Albania, Georgia, Iceland, Malta, Kazakhstan, Russia, Ukraine, Switzerland, Singapore, Malaysia, Philippines, South Korea, Bangladesh, Thailand, China, West Africa, USA
Explosive Detector	Morphis Technologies, Model TraceX, Lot No.9867, Part No.510100
Decision of the Committee	The Committee noted that the applicant has 2 survey-meters and 1 spectrometer which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Akkrediteret Vejer & Inspection Aarhus A/S Vejebro Aarhus for recognition as PSIA for the areas they have applied for.
<b>2. JMD International Trade, Faridabad</b>	
Decision of the Committee	The Committee rejected the application as it was found to be incomplete.
<b>3. S&amp;S Inspection Service, Faridabad</b>	
Decision of the Committee	The Committee decided to close the case as the applicant has withdrawn the application.
<b>4. A/S Baltic Control Ltd., Denmark</b>	
Decision of the Committee	The Committee decided to reject the case as the applicant has been debarred vide adjudication order dated 31.8.2017. No reply has been received from the firm.
<b>5. NQAQSR North America</b>	
Decision of the Committee	The Committee decided to defer the case as complaints have been received against the applicant, which are being examined.
<b>6. Baltic Inspection Center, Latvija</b>	
Address of Head Office	Ludvika 4, Liepaja, LV3401, Latvija
Areas applied for	Latvia, European Union, Russia
Explosive Detector	Portable Explosive Detector HD 300 SN HD 0003177B
Decision of the Committee	The Committee noted that the applicant has 6 survey-meters and 1 spectrometer which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Baltic Inspection Center, Latvija for recognition as PSIA for the areas they have applied for.
<b>7. Cerins Co Ltd., Seoul, South Korea</b>	
Decision of the Committee	The Committee deferred the application as only one machine is found to be acceptable. Against other instruments, the deficiencies are reflected in Annexure at Sl. No. 7.
<b>8. G.P. Associates, Bangalore</b>	
Decision of the Committee	The Committee rejected the application as the applicant is only seeking India as the area of operation which is not acceptable because the Pre Shipment Inspection Agency examines metal scrap at the ports of foreign countries.
<b>9. Mats Farest PTE Ltd., Singapore</b>	
Address of Head Office	262 Boon Lay Drive -20561, Singapore
Areas applied for	Singapore
Explosive Detector	Trace X Explosives Detection Kit Part No.510100-05 Lot Number 10724
Decision of the Committee	The Committee noted that the applicant has 2 survey-meter and 2 spectrometer which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Mats Farest PTE Ltd., Singapore for recognition as PSIA for the areas they have applied for.
<b>10. TUV Rheinland India P Ltd., Bangalore</b>	
Decision of the Committee	The Committee rejected the case as it observed that only one instrument is available with the applicant which suffers from limitations as indicated in Sl. No. 10 of the Annexure. Further the applicant has no spectrometer.

<b>11. Best Mulyankan Consultants Ltd.,</b>	
Decision of the Committee	The Committee deferred the application as the applicant has only one machine, RIID EYE-2G, Sl. No. 9699 which is found to be acceptable. However, in r/o four other machines, the committee noted that Calibration agency is not approved by AERB. Therefore, Calibration Certificates are not acceptable and the case cannot be approved at this stage.
<b>12. Gattini &amp; Co., Mumbai</b>	
Address of Head Office	Plot No.8, Behind Fish Market, Sion (E), Mumbai-400022
Areas applied for	Dubai, North America, European Union, USA
Explosive Detector	Trace X Explosives Detection Kit Part No.510100-05 Lot No. 9376
Decision of the Committee	The Committee noted that the applicant has 2 survey-meters and 2 spectrometers which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Gattini & Co., Mumbai for recognition as PSIA for the areas they have applied for.
<b>13. Silver Dragon Resources Singapore P Ltd., Singapore</b>	
Address of Head Office	21, Woodlands Close, #04-34, PrimzBizhub, Singapore-737854
Areas applied for	Philippines and Singapore
Explosive Detector	Trace X Explosives Detection Kit Part No.510100-05, Lot No.10772
Decision of the Committee	The Committee noted that the applicant has 1 survey-meter and 2 spectrometers which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Silver Dragon Resources Singapore P Ltd., Singapore for recognition as PSIA for the areas they have applied for.
<b>14. Superintendence Company of India (P) Ltd.,</b>	
Decision of the Committee	The Committee decided to defer the case as the applicant has been delisted. The applicant has stated that they have filed an appeal and the case will be considered depending upon the appellate order.
<b>15. Metal Service, Ahmadabad</b>	
Address of Head Office	S-17, Shakti Arcade, Opp. R.K. Hall, Science City Road, Sola, Ahmedabad
Areas applied for	Thailand, Vietnam, Saudi Arabia, Angola (Congo & DRC), UAE, Kuwait, China, Bahrain and Egypt, North Africa
Explosive Detector	Trace X Explosives Detection Kit Part No.510201-06.
Decision of the Committee	The Committee noted that the applicant has 1 survey-meter and 7 spectrometers which were found to be acceptable as given in the Annexure to these minutes. The Committee decided to recommend M/s Metal Service, Ahmadabad for recognition as PSIA for the areas they have applied for.
<b>16. Cosmos Inspection &amp; Analysis, Haryana</b>	
Decision of the Committee	The Committee decided to allow the firm to withdraw their application as requested by them.
<b>17. Pacific Trade Inspection Services P Ltd, Australia</b>	
Decision of the Committee	<p>Hon'ble High Court of Delhi order dated 3.8.2017 in WP No.540/2017 filed by the applicant was placed before the Committee. The Hon'ble High Court has inter-alia given the following directions-</p> <p>The petitioner is given liberty to approach the respondents with a representation giving complete details of the complaint; the defence of the petitioner; and the action taken by the authorities. In the event, the petitioner approaches the concerned authorities within the period of two weeks from today, the request of the petitioner shall be considered by the Inter-Ministerial Committee in its next meeting and the Committee shall take an informed decision in accordance with law. The respondents shall ensure that the decision of the committee is also communicated to the petitioner within a period of one week thereafter.</p> <p>(the complaint referred to in the Hon'ble High Court order is the complaint filed against the petitioner by some person regarding floating of bogus company and due to this complaint the application of the petitioner was deferred in the earlier IMC meeting).</p> <p>The committee observed that the applicant had not submitted their representation within two weeks as directed by the Hon'ble Delhi High Court vide order dated 03.08.2017. Further, in his representation dated 29.08.2017, they did not provide complete details of the complaint; the defence of the petitioner; and action taken by the authorities in their representation as directed by the Hon'ble Court. The committee therefore did not consider the case of the applicant. It however decided that if any further submissions are made by the applicant, the same would be considered in the next IMC meeting, if accompanying documents, as directed by the Hon'ble Court are attached.</p> <p>The Committee also noted that the applicant has been harassing the officers / staffs of DGFT by filing unsubstantiated complaints and observed that if the applicant persists with this practice then action may be taken as per the rules. This has been viewed seriously by the committee and the committee decided that a communication to be sent to the applicant to refrain from making any unsubstantiated allegations against any officers.</p>
<b>18. AVS Inspection LLC, UAE</b>	
Decision of the Committee	The Committee deferred the application as the applicant has not filed ANF 2L nor given details of Radioactive measuring instruments in AERB format.
<b>19. Al-Khalidiah Metal Tr. Co LLC, UAE</b>	
Decision of the Committee	The Committee decided to defer the case as a complaint is pending against the firm for mis-utilisation of office address.
<b>20. Shackleton Freight and Services Pty Ltd., South Africa</b>	
Address of Head Office	19, Turf Siding Road, Sprangfield Extension 4, Johannesburg 2190
Areas applied for	South Africa, Brazil
Explosive Detector	Trace X Explosives Detection Kit Part No.510100-05
Decision of the Committee	The Committee noted that the applicant has 4 spectrometers which were found to be acceptable as given in the

	Annexure to these minutes. The Committee decided to recommend M/s Shackleton Freight and Services Pty Ltd., South Africa for recognition as PSIA for the areas they have applied for.
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21. Rank Inspection Services P Ltd, UK	
Decision of the Committee	The committee decided to defer the case as only one machine, Thermo Fisher Scientific, Mspec, Sl. No. 200235 is found to be acceptable while the calibration certificate submitted by the applicant in respect of another machine Thermo Fisher Scientific, RadEye PRD 42506/7120, Sl. No. 31190 has expired and photograph of explosive detector as on the date of meeting was not available.

**Addition of Instruments**

22. MELT Enterprises Ltd.,	
Decision of the Committee	The Committee decided to add 4 surveyimeters as they were found to be acceptable as given in the Annexure to these minutes.

23. Marine Inspection Logistics International Rotterdam BV	
Decision of the Committee	The Committee decided to add 3 surveyimeters as they were found to be acceptable as given in the Annexure to these minutes

24. NMCI Inspection & Survey (MTIUS ) Ltd,	
Decision of the Committee	The Committee did not find any instrument acceptable to be added to the list of instruments already approved.

25. Asia Inspection Agency Co Ltd.,	
Decision of the Committee	The Committee decided to defer the case, as a complaint is pending against the firm.

26. TSK Engineers P Ltd., USA	
Decision of the Committee	The Committee decided to add 1 spectrometer as it was found to be acceptable as given in the Annexure to these minutes

**Addition of area of operation**

27. WISE Services FZE, UAE	The Committee in the first instance decided to seek report from customs as regards pendency of any complaints/or any adjudication process at their end before deciding any addition of area of operation.
28. TSK Engineers P Ltd., USA	
29. SandeepGarg & Co., Gurgaon	
30. Marine Inspection Logistics International Rotterdam BV	
31. Exim World,	
32. Global Marine Inspection	
33. MELT Enterprises Ltd.,	

5. The committee noticed that some of the applicants whose cases have been recommended for recognition as PSIA have following deficiencies:-

- (i) Membership certificate expired
- (ii) Declaration about qualification of manpower not given
- (iii) Undertaking that they will not issue PSIC to any importer in India which has any proprietor, any partner, any Director common with their firm / company not given.

The Committee decided that all these applicants should submit the above documents / information to this Directorate by 30.10.2017.

6. These applicants are also requested to submit a Bank Guarantee of Rs.10 lakh / US\$20,000 by 30.10.2017 failing which they will not be recognised as PSIA.

1	2	3	4	5	6	7	8	9	10	11		
Sl. No.	Applicant	Make	Model	Sl. No. of instrument	Date of calibration	Calibration Certificate	Date of purchase	Invoice	Photograph	REMARKS		
1.	Akkrediteret Vej er & Inspection Aarhus A/S Vejebro Aarhus	OOO Rostekhnika, Sedova str. 37A/202, St. Petersburg, Russia	Ekolog Mini	815	02.09.2016 - 19.01.2017	YES	29.05.2015	YES	YES	OK		
		-do-	Ekolog Mini	823	19.01.2017	YES	29.05.2015	YES	YES	OK		
		PPU POLON-EKOLAB	EKO-D	816	24.01.2017	YES	24.01.2017	YES	YES	NOT OK as Test results not mentioned in calibration certificate.		
		-do-	EKO-D	817	24.01.2017	YES	24.01.2017	YES	YES			
		GEORADIS s.r.o. Novomoravanska 41, Brno 619 00	RT-30	3246	07.10.2016	YES	07.10.2016	YES	YES	OK		
2.	JMD International Trade, Faridabad	Not given	Not given	Not given	Not given	Not given	Not given	Not given	Not given	NOT OK.		
6.	Baltic Inspection Center, Latvija	Polimaster	PM1405	122309	26.09.2016	YES	22.05.2015	YES	YES	OK		
		Polimaster	PM1405	123011	14.06.2016	YES	13.09.2016	YES	YES	OK		
		Polimaster	PM1405	122418	21.12.2016	YES	14.12.2016	YES	YES	OK		
		Polimaster	PM1405	122465	21.12.2016	YES	14.12.2016	YES	YES	OK		
		Polimaster	PM1405	122721	15.12.2016	YES	16.01.2017	YES	YES	OK		
		Polimaster	PM1405	122630	26.1.2017	YES	06.02.2017	YES	YES	OK		
		Polimaster	PM1704	150001	14.04.2016	YES	22.5.2015	YES	YES	OK		
		Agnioscan Electronics	RADIASCAN -701	3340	NA	NA	20.01.2017	YES	YES	NOT OK		
		Agnioscan Electronics	RADIASCAN -701	3347	NA	NA	20.01.2017	YES	YES	NOT OK		
		Agnioscan Electronics	RADIASCAN -701	3349	NA	NA	11.01.2017	YES	YES	NOT OK		
		Agnioscan Electronics	RADIASCAN -701	3351	NA	NA	11.01.2017	YES	YES	NOT OK		
		7.	Cerins Co. Ltd, Seoul, South Korea	S.E. International	Seintl Inspector Exp	27514	NA	NA	NA	NA	Yes	Not OK. Calibration certificate does not have test results and other technical information.
				Thermofisher	Red Eye PRD	3694	08.06.2017	Yes	23.08.2015	Yes	Yes	OK
S.E. International	Rediation Alert Ranger			5103	24.04.2014 in calibration certificate s.no. Not mentioned	Yes	NA	NA	Yes	Not OK. Calibration certificate does not have test results and other technical		
S.E. International	Rediation Alert Ranger			5109	24.04.2014 in	Yes	NA	NA	Yes			

					calibration certificate s.no. Not mentioned					information. No spectrometer available.
8.	G P Associates, Bangalore	Radcomm	Rhandy	100561	05.01.2017	Yes	05.01.2017	Yes	Yes	OK
		Radcomm	Mspec	200267	16.01.2017	Yes	05.01.2017	yes	Yes	OK
9.	Mats Farest PTE Ltd., Singapore	Miron Technologies	Rados RDS 30	360795	10.08.2016	Yes	23.01.2017	Yes	Yes	OK
		Miron Technologies	Rados RDS 30	360801	10.08.2016	Yes	23.01.2017	Yes	Yes	OK
		Radcomm	Mspec	200242	18.01.2017	Yes	26.01.2017	Yes	Yes	OK
		Radcomm	Mspec	200243	18.01.2017	Yes	26.01.2017	Yes	Yes	OK
10.	TUV Rheinland India P Ltd., Bangalore	Thermo Fisher Scientific USA	RIIDEYE-G	9699	NA	Yes	28.01.2013	Yes	Yes	NOT OK as (i) in ANF-2L make & model shown as XRF Analyser-X-Met5000 & Radcom RC2 while in details of instruments Annexure 1 instruments shown as Thermo Fisher Scientific USA, RIIDEYE-G, 9699 (ii) Sl. No. & Model name are not legible in photograph (iii) date not mentioned in calibration certificate (iv) submitted copy of one instrument details
11.	Best Mulyankan Consultants Ltd	Electronic Enterprises India Pvt Ltd Mumbai	PRSM-1	2004 E-12	29.04.2016	Yes	06.12.2004	Yes	Yes	NOT OK. Calibrating agency is not approved by AERB, Hence, calibration certificate not acceptable
		Electronic Enterprises India Pvt Ltd Mumbai	PRSM-1	2004 E-14	29.04.2016	Yes	06.12.2004	Yes	Yes	NOT OK. - do-
		Electronic Enterprises India Pvt Ltd Mumbai	PRSM-1	2004 E-16	29.04.2016	Yes	06.12.2004	Yes	Yes	NOT OK. - do-
		Electronic Enterprises India Pvt Ltd Mumbai	PCM-3	1272	29.04.2016	Yes	25.01.2013	Yes	Yes	NOT OK. - do-
		Thermo Scientific, 27 Forge Parkway, USA	RIID EYE - 2G	9660	06-05-2016	Yes	30.11.2012	Yes	Yes	OK.

12.	Gattini & Co. Mumbai	Rad Comm Systems, Canada	Mspec	200051	12.09.2016	Yes	22.07.2013	Yes	YES	OK		
		Rad Comm Systems, Canada	Mspec	200043	12.09.2016	Yes	11.08.2015	Yes	Yes	OK		
		Rad Comm Systems, Canada	Rhandy	100379	11.08.2015	Yes	11.08.2015	Yes	Yes	NOT OK. CC not acceptable as it is not providing test results		
		Rad Comm Systems, Canada	Rhandy	100512	13.10.2015	Yes	13.10.2015	Yes	Yes	OK		
		Rad Comm Systems, Canada	Rhandy	100514	01.12.2016	Yes	13.01.2016	Yes	Yes	OK		
		Quarta-Rad, Inc. Wilmington, DE	Radex RD 1212	1.11601E+13	07.03.2017	Yes	06.02.2017	Yes	Yes	NOT OK. CC not acceptable as it is not providing test results		
		Mirion Technologies (Rados)	RDS-30	360116	05.05.2016	Yes	05.05.2016	Yes	Yes	NOT OK. CC not acceptable as it is not providing test results		
		-do-	RDS-30	360117	05.05.2016	Yes	05.05.2016	Yes	Yes	CC not acceptable as it is not providing test results		
		-do-	RDS-30	360118	05.05.2016	Yes	05.05.2016	Yes	Yes	CC not acceptable as it is not providing test results		
		-do-	RDS-30	360119	05.05.2016	Yes	05.05.2016	Yes	Yes	CC not acceptable as it is not providing test results		
13.	Silver Dragon Resources Singapore Pvt. Ltd	Polimaster, Republic of Belarus	PM1701M	120245	04.05.2016	Yes	02.07.2012	Yes	Yes	OK		
		Radcomm Radiation Detection Systems, Canada	RC2PLUS	2P00162A	25.05.2016	Yes	24.04.2015	YES	Yes	OK		
		-do-	MSPEC	200287N	22.06.2016	Yes	24.06.2016	Yes	Yes	OK		
		HillsBorough General trading (L.L.C.) Dubai, UAE	Radiation Alert	X01223	24.09.2015	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01224	24.09.2015	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01226	24.09.2015	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01227	10.04.2017	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01848	04.04.2017	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01849	04.04.2017	Yes	02.04.2017	yes	Yes	OK		
		-do-	Radiation Alert	X01850	04.04.2017	Yes	02.04.2017	yes	Yes	OK		
15.	Metal Service, Ahmedabad	RAD/COMM SYSTEM	MsPec	200294*	18.08.2017	Yes	Yes	Yes	Yes	OK		
		Mirion Technologies (MGPI) Inc.	Rados RDS-30	NA	NA	NA	NA	NA	NA	NOT OK.		
		Radcom 2931	MSPEC	200194	09.09.2015	YES	11.06.2015	Yes	Yes	OK		
		Radcom 2931	MSPEC	200195	09.09.2015	Yes	11.06.2015	Yes	Yes	OK		
		Radcom 2931	MSPEC	200196	09.09.2015	Yes	11.06.2015	Yes	Yes	OK		
		Radcom 2931	MSPEC	200197	09.09.2015	YES	11.06.2015	Yes	Yes	OK		
		20	Shackleton freight Services Ltd, SA And Pty									

21	Rank Inspection Services Ltd, U.K.	Thermo Scientific	Fisher	RadEye PRD 42506/7120	31190	02.06.2015	YES	24.03.2016	YES	YES	NOT OK. Calibration certificate has expired
		Thermo Scientific	Fisher	Mspec	200235	17.11.2016	YES	14.12.2016	YES	YES	OK.

Additional instruments

22	MELT Enterprise Ltd.	S.E.Internation INC	Inspector USB	47555	07.10.2016	Yes	07.10.2016	Yes	Yes	OK	
		S.E.Internation INC	Inspector USB	47556	07.10.2016	Yes	07.10.2016	Yes	Yes	OK	
		S.E.Internation INC	Inspector USB	47557	07.10.2016	Yes	07.10.2016	Yes	Yes	OK	
		S.E.Internation INC	Inspector USB'	47558	07.10.2016	Yes	07.10.2016	Yes	Yes	OK	
23	Marine Inspection Logistics International Rotterdam BV	S.E. International	Inspector USB	48387	27.10.2016	Yes	21.10.2016	Yes	Yes	OK	
		S.E. International	Inspector USB	47506	16.11.2016	Yes	16.11.2016	Yes	Yes	OK	
		S.E. International	Inspector USB	47507	16.11.2016	Yes	16.11.2016	Yes	Yes	OK	
24	M/s. NMCi Inspections & Survery (MTIUS) Ltd.,	GS Group	Geiger	Gamma Scout	103646	20.06.2017	Yes	08.05.2017	Yes	Yes	NOT OK. Calibration certificate issued by non AERB approved agency
		GS Group	Geiger	Gamma Scout	103649	20.06.2017	Yes	08.05.2017	Yes	Yes	
		GS Group	Geiger	Gamma Scout	67808	20.06.2017	Yes	08.5.2017	Yes	Yes	
26	M/s. TSK Engineers Pvt. Ltd	Gamma Scout		Gamma Scout with Alert	68726	NA	Yes	08.08.2017	Yes	yes	NOT OK due to not providing test result in C.C.
		Rad Comm	Mspec		200285	08.08.2017	Yes	08.08.2017	Yes	Yes	OK

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